

RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE BENCH AT JAIPUR

NATIONAL LOK ADALAT DATED 20 NOVEMBER 2013 AT 10.30 AM

PLACE RAJASTHAN HIGH COURT OLD BUILDING CAMPUS JAIPUR

CASE LIST BENCH NO.1

SUPPLEMENTARY LIST

S. NO	TYPE OF CASE	NO. OF CASE	TITLE OF THE CASE	NAME OF ADVOCATE
1502	1.C.W. (S)	6263/1997	RSRTC JAIPUR DEV NARAIN MISHRA	KEWAL RAM-P M K VERMA-P MAHENDRA SHAH-R
4000	2.C.M.A.	503/1999	MST KAMLI & ORS R S R T C & ORS	P C BHANDARI-P NAINA SARAF-R
1502	3.C.W. (S)	1676/1999	RSRTC OM PRAKASH VERMA & ORS	J K SINGHI-P ASHOK SHARMA-P M BHANDARI-P MUKESH KUMAR VERMA-P
1502	4.C.W. (S)	2545/1999	R S R T C KOTA FAIYAZ MOHD.	KEWAL RAM-P MUKESH KUMAR VERMA-P V L MATHUR-P ANISHA JAIN-R S P TYAGI-R
0602	5.C.M.A.	1109/2003	MANDORI SHIV LAL & ORS	JAI PRAKASH GUPTA-P G S RATHORE-R
0603	6.C.M.A.	1442/2003	RAGHUVVEER SINGH & ORS GOPAL & ORS	SANDEEP MATHUR-P
1502	7.C.W. (S)	7897/2003	R S R T C JAIPUR RATAN SINGH & ANR	ASHOK BANSAL-P SHYAM ARYA G.A.-R
1502	8.C.W. (S)	3284/2004	ISHAQ MOHAMMAD THE JUDGE INDUSTRIAL TRIBUNAL	DEEPAK SINGH MEHTA-P SURESH KASHYAP-P V S YADAV-R
	WITH			
	9 C.W.	2742/2003	R S R T C JAIPUR & ORS ISHAQ MOHAMMED & ANR	VIRENDRA SINGH YADAV-P DEEPAK SINGH MEHTA-R PRAMOD KR SHARMA-R SURESH KASHYAP-R
1502	10.C.W. (S)	4711/2004	MANAGING DIRECTOR R S R T C JA GENERAL SECRETARY RAJASTHAN TR	O P SHARMA-P
1700	11.C.M.A.	615/2005	SMT MAYA DEVI & ORS MUKHRAM & ORS	RAKESH BHARGAVA-P
1700	12.C.M.A.	1653/2005	R S R T C SMT SHANTI DEVI	VIRENDRA AGARWAL-P J P GUPTA-R
1700	13.C.M.A.	3323/2005	SMT RAJIYA BEGUM & ORS R S R T C	J P GUPTA-P

14.C.M.A.
0601

655/2012 RAMESH CHAND TIWARI
U P S R T C THROUGH MANAGER

DINESH KUMAR GARG-P

15.C.M.A.
1700

3014/2012 SMT SHIMLA AND OTHERS
LALA RAM SHARMA AND OTHERS

PRAVEEN JAIN-P
PRASHANT SHARMA-R

16.C.W. (S)
0502

18024/2012 RAMESHWAR PRASAD SHARMA
R S R T C AND ORS

RAJVIR SHARMA-P
SANDEEP SINGH SHEKHAWAT-R

BY ORDER


(FULL TIME SECRETARY)

RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE

RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE BENCH AT JAIPUR

NATIONAL LOK ADALAT DATED 20 NOVEMBER 2013 AT 10.30 AM

PLACE RAJASTHAN HIGH COURT OLD BUILDING CAMPUS JAIPUR

CASE LIST BENCH NO.2

SUPPLEMENTARY LIST

S. NO	TYPE OF CASE	NO. OF CASE	TITLE OF THE CASE	NAME OF ADVOCATE
1704	1.C.Ist.Appl	146/2004	CHAIRMAN A V V NIGAM LTD AJMER MALA RAM	SANJEEV KUMAR MEHLA-R HEM SINGH RATHORE-R
1502	2.C.W. (S)	2355/2006	STATE OF RAJ & ORS SMT SUNITA & ORS	G A-P, RB MATHUR-R CHETAN BAIRWA ADD G C-P
0521	3.C.W. (S)	10278/2007	SADANAND SONI STATE OF RAJ & ORS	RAJVIR SHARMA-P INDERJEET SINGH-R
1700	4.C.M.A.	1584/2008	SMT NARBADA DEVI & ORS RAMESH CHAND MEENA & ORS	PANKAJ GUPTA-P
0603	5.C.M.A.	3234/2011	NEERAJ SHARMA BHARAT SOGAN	B C RAWAT-P SONIA SHANDLIYA/S PATHAK-R
1700	6.C.M.A.	5962/2011	SMT DEBU DEVI AND OTHERS BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	B C RAWAT-P
1700	7.C.M.A.	6316/2011	NISHA JAIN AND OTHERS LEELADHAR AND ANOTHER	ASHISH CHAUHAN-P AKSHAY SHARMA-R
1700	8.C.M.A.	6317/2011	GYANENDRA KUMAR JAIN AND OTHERS LEELADHAR AND ANOTHER	ASHISH CHAUHAN-P AKSHAY SHARMA-R
4300	9.C.W. (M)	11809/2011	RAMPAL KUMAWAT AND ORS J D A AND ORS	DR A S KHANGAROT-P R B MATHUR-R
1700	10.C.M.A.	2228/2012	SMT RUKMA DEVI AND OTHERS JAKIR AND OTHERS	JAI PRAKASH GUPTA-P AKSHAY SHARMA-R
1700	11.C.M.A.	4194/2012	SMT NATHI DEVI AND OTHERS MAHAVIR PRASAD AND ANOTHER	MRS ARCHANA MANTRI-P SANDEEP PATHAK-R
1700	12.C.M.A.	4747/2012	CHOTI DEVI AND OTHERS KARIM KHAN AND OTHERS	BHANU PRAKASH VERMA-P SANDEEP PATHAK-R
1700	13.C.M.A.	5021/2012	SMT SHANTI DEVI AND OTHERS BHUPENDRA SINGH AND OTHERS	PRASHANT JOSHI-P VIRENDRA AGARWAL-R
1700	14.C.M.A.	747/2013	SMT TARA DEVI AND OTHERS RATTI RAM MEENA AND OTHERS	PRATEEK SHARMA-P SANDEEP PATHAK-R
1700	15.C.M.A.	1167/2013	SMT RAMKATA AND OTHERS RAJESH AND OTHERS	DEEPAK KHANDELWAL-P MAN SINGH CHUNDAWAT-R

BY ORDER

(FULL TIME SECRETARY)

RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE

Rajasthan High Court Legal Services Committee, Bench at Jaipur

NATIONAL LOK ADALAT

(Date: 20 ,November 2013, Time : 10.30 A.M)

(Place: Raj. High Court Campus, Jaipur)

For Rajasthan High Court Cases Bench at Jaipur

Supplementary – Bench No. 02

S.No.	Type of case No of Case	Title of the case	Name of Advocate for Applicant	Name of Advocate for Respondents	Name of Department
1	CW17663/13 With	Amr Chand Sanghi/Lal Chand Sanghi & Ors.	Abhi Goyal /Manisha Surana	R.P.Garg	Civil Juge Laxmangarh & Ors.
2	CW17664/13	Bhagirath Pure/ Civil Juge Laxmangarh & Ors.	Anshuman Saxena	Takhat Singh	Civil Juge Laxmangarh & Ors.
3	CW14377/11	RRSUS Lit.Jaipur/ JIC No-1 Jaipur & Ors.	Ram K. Sharma	Dr. Darmendra Jain	Raj.RajyaSah kari Upbhokta Sangh
4	CW7359/05	BDD P.S.Nadbai / JLC &Ors.	VikasSharma	Monaj Pareek	BDO Officer Nadbai
5	CW 19322/12 With	National En. In./JLC& Ors.	P.S.Sharma		Nationa En.In.
6	CW15820/12	National En. In./JLC& Ors.	P.S.Sharma		
7	CW4846/04	Rajasthan Road Transopart Co. /Mohan Lal	Ashok Bansal	Suresh Karhyap	RSRTC
8	CW2646/05	RSRTC/Sh.Suresh Kumar	Mukesh Kumar Verma	Anuroop Singhi	
9	CW 1568/98	RSRTC/Secretary RSRTC Kotputli	R.P.Singh	R.Surana	RSRTC
10	CW44/06	Gulab Kureshi /State & Ors.	Babu Lal Sharma		Local Self Govt.

Handwritten signature and date:
18/11/13